

TRIPURA ACT NO.3 OF 2016.

**THE TRIPURA APPROPRIATION (NO.3) ACT, 2016
(TRIPURA ACT NO.3 OF 2016)**

**AN
ACT**

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2012 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-six year of the Republic of India as follows: -

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| <p><i>Short Title</i></p> <p><i>Issue of
Rs.69,75,92,509/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2012.</i></p> <p><i>Appropriation</i></p> | <ol style="list-style-type: none">1. This act may be called the Tripura Appropriation (No. 3) Act, 2016.2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees sixty nine crore seventy five lakh ninety two thousand five hundred nine only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2012 in excess of the amounts granted for those services and for that3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2012. |
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THE SCHEDULE
(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
16	Health Department (Revenue)	85939071	0	85939071
23	Panchayat Raj Department (Revenue)	48260732	0	48260732
24	Industries & Commerce Department (Revenue)	14267626	0	14267626
35	Urban Development Department (Revenue)	0	29321189	29321189
35	Urban Development Department (Capital)	186372000	0	186372000
36	Jail Department (Revenue)	1294087	0	1294087
37	Labour Organisation (Revenue)	9202367	0	9202367
43	Finance Department (Revenue)	283508437	0	283508437
56	Information Technology Department (Capital)	39427000	0	39427000
	GRAND TOTAL:	668271320	29321189	697592509
	TOTAL : REVENUE	442472320	29321189	471793509
	TOTAL : CAPITAL	225799000	0	225799000

A. K. Nath
L.R. & Secretary, Law(In-Charge)
Government of Tripura